



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,2nd September 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 1 i.e. ORIGINAL COURT NO. 1.**

**THIS BENCH WILL SIT AT 10:30 A.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WA/61/2020 (HIGH UP ON THE LIST), FIXED	MS. LOVELY SINGHA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A M AHMED MS S DAS	SC, ELEM. EDU GA, ASSAM MR. S R BARUAH (R-4 AND 5) MS K DAS (R-1,2,6,7 8 AND 9) MR. A CHALIHA (R-10) SC, FINANCE MR. A BHUYAN,SC-BTC
2	WA/80/2020 (HIGH UP ON THE LIST), FIXED	M/S RENAISSANCE TRADERS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S S DEY MR. M NATH MR. D J KAPIL MS. M K BROWN	GA, ASSAM MR. P K SARMA SC, EXCISE DEPTT. GA, NAGALAND GA, AP
3	<b>WITH</b> WA/81/2020	M/S RHINO ASSOCIATES ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S S DEY MR. M NATH MR. D J KAPIL MS. M K BROWN	GA, ASSAM SC, EXCISE DEPTT. GA, NAGALAND GA, AP
4	<b>WITH</b> I.A.(Civil)/1269/2020 <b>in</b> WA/81/2020	M/S UNITED BROTHERS DISTILLERIES PVT. LTD <b>Versus</b> M/S RHINO ASSOCIATES ENTERPRISE	MR. A CHAUDHURY MR. P K SARMA MR. A K BARUAH	SC, EXCISE DEPTT.
4	WA/58/2020	STATE OF ASSAM AND ANR <b>Versus</b> R.S.JL DANIEL	MR. D SAIKIA MR. B CHOUDHURY MR. B GOGOI	MR S S TALUKDAR
	<b>WITH</b> I.A.(Civil)/997/2020 <b>in</b> WA/58/2020	STATE OF ASSAM AND ANR <b>Versus</b> R.S.JL DANIEL	MR. D SAIKIA MR. B CHOUDHURY MR. B GOGOI	MR S S TALUKDAR
<b>ORDERS</b>				
5	WA/229/2019 (HIGH UP ON THE LIST), FIXED	TAPI RINA AND 4 ORS. <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 29 ORS.	MS ARSANA HUSSAIN MS. N AHMED	GA, AP

6	Mat.App./4/2020 (HIGH UP ON THE LIST), CAVT. 807/2019, WITH LCR , FIXED <b>WITH</b> I.A.(Civil)/392/2020 <b>in</b> Mat.App./4/2020	SRI BISWAJIT DAS @ PAPU DAS <b>Versus</b> SMTI. SUSMITA DUTTA @ SUSMITA DAS	MS C MEDHI MR. S NATH	MR P TALUKDAR MR. S K AGARWAL FOR CAVEATOR
7	WA/341/2019	SRI BISWAJIT DAS @ PAPU DAS <b>Versus</b> SMTI. SUSMITA DUTTA @ SUSMITA DAS SHRI MUKUL CHANDRA BAISHYA <b>Versus</b> THE NATIONAL INSURANCE CO. LTD. AND 3 ORS	MS C MEDHI MR. S NATH  MR. R C SAIKIA MR S DAS	MR P TALUKDAR FOR CAVEATOR  MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA

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LEAVE NOTE OF ADVOCATES FOR 02/09/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 2 i.e. ORIGINAL COURT NO. 2.]

**THIS BENCH WILL RISE AT 12:00 NOON.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1706/2020	NIPUL PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
2	Bail Appln./1707/2020	PALLAB HAZARIKA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S P SHARMA MS U SHARMA	PP, ASSAM
3	Bail Appln./1708/2020	NABA KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR P DAS	PP, ASSAM
4	Bail Appln./1710/2020	KHIROD KAMAL BAISHYA <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
<b><u>MOTION</u></b>				
5	AB/2064/2020 FIXED	NAYAN MEDHI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
6	AB/2071/2020 FIXED	AZAHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ISLAM	PP, ASSAM
7	AB/2171/2020	REZZAK ALI AKAND <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR. P A AHMED MR S U AHMED	PP, ASSAM
8	AB/2172/2020	DIPAK KUMAR THAKUR <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
9	AB/2173/2020	TARAP ALI AHMED @ TARAF ALI AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM
10	AB/2174/2020	ALI HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
11	AB/2175/2020	BIKI BARUAH @ BIBEK BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM

12	AB/2176/2020	SACHIN SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. A LAL MR A BRAHMA MS M BAISHYA	PP, ASSAM
13	AB/2177/2020	SIJAN NATH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MD. A H LASKAR	PP, ASSAM
14	AB/2178/2020	BIRKU GOWALA <b>Versus</b> THE STATE OF ASSAM	MR T THAKURIA MR. M ALI	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 3 i.e. ORIGINAL COURT NO. 3.]

[THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10  
IN THE MORNING SESSION AND ITEM NOS. 11  
TO 18 IN THE AFTERNOON SESSION.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1711/2020	MD. ABDUL GOFUR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR M RAHMAN MR A SHARMA	PP, ASSAM
2	Bail Appln./1712/2020	MD. IKRAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS MR. R K MEDHI	PP, ASSAM
3	Bail Appln./1713/2020	LUCKY SINGH @ RAJDEEP SINGH <b>Versus</b> THE STATE OF ASSAM	MR. B B KAKATI	PP, ASSAM
4	Bail Appln./1714/2020	JURI DEURI @ JURI DEURI SINGH <b>Versus</b> THE STATE OF ASSAM	MR. M A ISLAM MR. D BASUMATARY	PP, ASSAM
<b><u>MOTION</u></b>				
5	AB/2180/2020	MOON AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K GHOSH MS F AHMED	PP, ASSAM
6	AB/2181/2020	SOPIKUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA MS. M BARMAN MR. M ISLAM	PP, ASSAM
7	AB/2182/2020	PRASANTA KUMAR DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. S. DEY MR. U K BARMAN MR. N GOSWAMI MR H ALI MR P DEKA	PP, ASSAM
8	AB/2183/2020	SANJIT PAUL @ MUNNA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S. DEY MR. B BORAH MR. N GOSWAMI MR P DEKA	PP, ASSAM
9	AB/2184/2020	MOON AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K GHOSH MS F AHMED	PP, ASSAM
10	AB/2185/2020	SANKAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. J K CHUTIA	PP, ASSAM

11	AB/2186/2020	AMOL JYOTI SARMA <b>Versus</b> THE STATE OF ASSAM	MR. S DEKA MS. J BORO	PP, ASSAM
12	AB/2187/2020	MOZIBAR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM
13	AB/2188/2020	NILOTPAL DUTTA BARUAH <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MR D. CHAKRABORTY	PP, ASSAM
14	AB/2189/2020	ABDUL MALEK <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
15	AB/1943/2020 FIXED	AMIT KR. SINGH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN MR. S CHOUHAN	PP, ASSAM
16	AB/1959/2020 FIXED	MANOJ KUMAR SAHANI <b>Versus</b> THE STATE OF ASSAM	MR. J SARMAH	PP, ASSAM
17	AB/1993/2020 FIXED	AZGOR ALI @ ACHAKER ALI <b>Versus</b> THE STATE OF ASSAM	M M ZAMAN MD A ALI	PP, ASSAM
18	AB/2025/2020 FIXED	AFTAB ALI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/09/2020

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2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN  
HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 4**

**[DIVISION BENCH-II]**

**THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 4 i.e. ORIGINAL COURT NO. 8.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10  
IN THE MORNING SESSION AND ITEM NOS. 11  
TO 20 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3339/2019 /WITH LCR,	SOFIA KHATUN @ SOFIA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/8045/2019	SUFIYA @ SUFIA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	I.A.(Civil)/1291/2020 WITH OFFICE NOTE in WP(C)/314/2020	RUSTOM ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. A T SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> WP(C)/314/2020	RUSTOM ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MR H AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> I.A.(Civil)/1292/2020 in WP(C)/314/2020	RUSTOM ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. A T SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/1699/2020	AMJAD ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR I HAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/2261/2020	ABDUL AWAL @ AYUB ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

6	WP(C)/2372/2020	HALIMA BEGUM @ HALIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MS B B AHMED MR. M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/2434/2020	GOLAPI BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS. R DEKA MR. J M SULAIMAN	ASSTT.S.G.I.
8	WP(C)/3084/2020	SAIRA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A BHATTACHARYA MR. S D PURKAYASTHA MR S CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/3091/2020	SABJAN BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. I A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/3121/2020	KIME BOBBY <b>Versus</b> THE GAUHATI HIGH COURT AND ANR.	MS. N DANGGEN MR. O DUGGONG	SC, GHC
11	WP(C)/3128/2020	SUNIL KUMAR SARKAR @ SUNIL SARKAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. K K BHUYAN MR. R A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/3131/2020	MD. MOHIB @ MOHIB MIYAN @ MUHIB HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/3132/2020	HARI KUMAR MALLIK <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A PAUL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/3149/2020	HASNA BEGUM BARBHUIYA <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. T U LASKAR MR. A B T HAQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	WP(C)/3152/2020	ROHIMA KHATUN @ RAHIMA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MS B B AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/3158/2020	MD. HASEN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S BHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/3172/2020	ALAL UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
18	WP(C)/3187/2020	RAHIMA BEGAM @ RAHIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR J U AHMED MR S R NAWAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/3199/2020	SURAJ ALI @ SURUJ ALI @ KHURUJ ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<b>ORDERS</b>				
20	I.A.(Civil)/1217/2020 WP(C) 4619/2019(D/O) in WP(C)/4619/2019	SAHA ALI @ SAHAR ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI



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LEAVE NOTE OF ADVOCATES FOR 02/09/2020

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|----|---------------|------------|----|------------|
| 1) | MS. S BHUYAN  | 17-06-2020 | To | 17-09-2020 |
| 2) | MR. R P SINGH | 24-08-2020 | To | 20-09-2020 |
| 3) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 5 i.e. ORIGINAL COURT NO. 6.]

THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15  
IN THE MORNING SESSION AND ITEM NOS. 16  
TO 28 IN THE AFTERNOON SESSION.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	WP(C)/9574/2019	DADUL BORKAKATI <b>Versus</b> THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND 2 ORS	MS. C M DEKA MR. H I CHOUDHURY MR. M AHMED	MR. N J GOGOI (SC, AGRICULTURE MARKETING BOARD.)
<b>MOTION</b>				
2	Cont.Cas(C)/291/2020	KAMRUL ISLAM BARBHUIYA <b>Versus</b> MUNIN DAS AND 2 ORS	MR. JUNM LASKAR	
3	Cont.Cas(C)/292/2020	RAMEN MALI <b>Versus</b> GAURAV BOTHRA, IAS AND 3 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	
4	Cont.Cas(C)/293/2020	HEAD CONSTABLE/GD NO. 821200036, SRI LAKSHESWAR BARMAN <b>Versus</b> RAJESH RANJAN, IPS	MR. N K KALITA	
5	Cont.Cas(C)/296/2020	RABINDRA DEKA <b>Versus</b> SYEDAIN ABBASI, IAS AND ANR	MR D N BHATTACHARYYA	
6	Cont.Cas(C)/298/2020	ABDUL JALIL <b>Versus</b> PRITHWISH KUMAR CHAKI	MR. D F A AHMED MR. J LASKAR	
7	Cont.Cas(C)/365/2020	ANIL KUMAR DAS <b>Versus</b> PREETOM SAIKIA AND 2 ORS	MR. S K DAS MR D BARMAN	
8	WP(C)/2659/2020 FIXED	SHOBHALI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BORA MS J RAJKUMARI	SC, AG SR. GA, ASSAM SC, FINANCE SC, FOREST
9	WP(C)/2961/2020	JUGA NANDA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS S GOSWAMI	GA, ASSAM
10	WP(C)/2968/2020	DWIJEN KALITA <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, A G V B

11	WP(C)/2973/2020	RAM NARAYAN MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K R PATGIRI	SC, AG SC, FINANCE SC, P H E
12	WP(C)/2975/2020	MD. AHSAN ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. K JAIN	SC, ELEM. EDU GA, ASSAM
13	WP(C)/2976/2020	HAFIJUR RAHMAN ANSARI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR P R SARMA	SC, SEC. EDU.
14	WP(C)/2977/2020	JAYANTA PEGU AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M K CHOUDHURY MR P BHARDWAJ MR. T N SRINIVASAN	SC, HEALTH
15	WP(C)/2978/2020	MOHIDUL ISLAM AHMED <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. A H M R CHOUDHURY MR. D F A AHMED MR. J LASKAR MR F Z MAZUMDER	ASSTT.S.G.I.
16	WP(C)/2982/2020	M/S. H.R.D. COMMERCIAL AND INDUSTRIAL SECURITY FORCE PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S SAHU MR. M K ALI	ASSTT.S.G.I.
17	WP(C)/2986/2020	ABDUL BASHIR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. K JAIN	SC, ELEM. EDU GA, ASSAM
18	WP(C)/2992/2020	HAFIJUR RAHMAN ANSARI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR P R SARMA	SC, SEC. EDU.
19	WP(C)/2996/2020	RANJAN KR. ROY AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MD A HUSSAIN MR. A S CHOUDHURY	SC, FINANCE SC, BTADC SC, REVENUE
20	WP(C)/3000/2020	JAINAL ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. JUNM LASKAR MS. A AHMED	SC, FOREST SC, FINANCE
21	WP(C)/3001/2020	KESHAV RAJ SHARMA <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	MR. A K DUTTA ASSTT.S.G.I.
22	WP(C)/3002/2020	JERIBA WAHBIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	SC, ELEM. EDU GA, ASSAM
23	WP(C)/3013/2020 FIXED	MD. KHALIL RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K GOSWAMI	SC, SEC. EDU. MR S M T CHISTIE,SC, SEC. EDU. DEPTT.(R-1 TO 4) MR. A DEKA
24	WP(C)/3339/2020	DIBRUGARH FISHERY CO-OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK	GA, ASSAM SC, M A C
25	WP(C)/3349/2020	SARAJU TALUKDAR AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI	SC, HEALTH AND F W
26	WP(C)/3352/2020	SENMELA NAMGHAR SATRA PARICHALANA SAMITTEE AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S N ADHYAPAK MS. B DAS	GA, ASSAM SC, REVENUE
<b><u>STAY MATTERS</u></b>				
27	WP(C)/5723/2019 (ADMISSION)	PH. RUTH JOAN SINGHA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. D CHAKRABARTY	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM MR. S P CHOUDHURY MR. A S DHILLON MR DIFENSO M SC. REVENUE

**WITH**  
I.A.(Civil)/3292/2019  
**in** WP(C)/5723/2019

URIREI SINGH  
**Versus**  
PH. RUTH JOAN SINGHA

MR. S P CHOUDHURY  
MR. A S DHILLON

MR D CHAKRABORTY

**OTHER MATTERS**

28 WP(C)/2622/2020  
(ADMISSION), FIXED

RATNA SUKLABAIIDYA  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR. A M S MAZUMDER

SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 02/09/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

### [ For Wednesday,2nd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 7**

[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 6 i.e. ORIGINAL COURT NO. 7.]

THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15  
IN THE MORNING SESSION AND ITEM NOS. 16  
TO 28 IN THE AFTERNOON SESSION.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1156/2020 FIXED	AJANTA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MR. G C DEKA	PP, ASSAM
<b>WITH</b>				
2	Bail Appln./1411/2020 FIXED	ARUP DAS @ BIKRAM ASSAM <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI	PP, ASSAM
<b>MOTION</b>				
3	AB/2190/2020	KHAYRUL ISLAM HAZARI <b>Versus</b> THE STATE OF ASSAM	MR. I ALAM MR. T SK	PP, ASSAM
4	AB/2191/2020	KHAYRUL ISLAM HAZARI <b>Versus</b> THE STATE OF ASSAM	MR. I ALAM MR. T SK	PP, ASSAM
5	AB/2192/2020	MINU DAS BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS MR. D DAS MR. N MAHAJAN	PP, ASSAM
6	AB/2193/2020	DEEPIYOTI CHUTIA AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM
7	AB/2194/2020	INDRAJIT RAY @ INDRA RAY <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE S I AKAND	PP, ASSAM
8	AB/2196/2020	SAHAJAHAN ALI @ SAJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR D CHAKRABORTY MR D KALITA	PP, ASSAM
9	AB/2197/2020	ALIF ALI @ ALIF AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
10	AB/2199/2020	HAZRAT ALI @ HAZRAT ALI KHAN <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH K U AHMED MS F INTAZ	PP, ASSAM
11	AB/2200/2020	DIGANTA GOGOI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM

12	AB/2201/2020	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
13	AB/2202/2020	NITUL GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
14	AB/2203/2020	REAZ UDDIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR M Z SHAH	PP, ASSAM

**BAIL HEARING (BA)**

15	Bail Appln./1384/2020 FIXED	RUPESH KUMAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
16	Bail Appln./1468/2020 FIXED	TASER ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
17	Bail Appln./1502/2020 FIXED	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR R B ISLAM MR. M ISLAM MR. M A AHMED	PP, ASSAM
18	Bail Appln./1513/2020 FIXED	JAHANGIR ALOM <b>Versus</b> THE STATE OF ASSAM	MS. D GHOSH MR SAURADEEP DEY	PP, ASSAM
19	Bail Appln./1517/2020 FIXED	NABIN KUMAR JHA <b>Versus</b> THE STATE OF ASSAM	MR R K MOUR MR P DAS	PP, ASSAM
20	Bail Appln./1566/2020 FIXED	BHABESH CH. DEKA <b>Versus</b> THE STATE OF ASSAM	MR. M K SHARMA	PP, ASSAM
21	Bail Appln./1567/2020 FIXED	USMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR R BORAH	PP, ASSAM
22	Bail Appln./1575/2020 FIXED	ASHADUL HAQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A SARMA MR. S MUNIR MR. C K NATH	PP, ASSAM
23	Bail Appln./1594/2020 FIXED	BORLOSING BASUMATARY @ BUTHUNGA <b>Versus</b> THE STATE OF ASSAM	MR. P SARMAH MR. B CHAKRABORTY MR. S UPADHAY	PP, ASSAM

**BAIL HEARING**

24	AB/935/2020 FIXED	RAHUL MISHRA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. R D BHUYAN	PP, ASSAM
25	AB/990/2020 FIXED	MD. FORID ALI <b>Versus</b> THE STATE OF ASSAM	MR. K K HANDIQU MR. T BARUKIAL	PP, ASSAM
26	AB/1025/2020 FIXED	SATTAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. S BHUYAN MS. B DAS MR. R SARKAR	PP, ASSAM

**ORDERS**

27	I.A.(CrI.)/425/2020 in Bail Appln./1559/2020	AYNAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
	<b>WITH</b> Bail Appln./1559/2020	AYNAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM

**STAY MATTERS**

28	CrI.Pet./1181/2018 (ADMISSION), FIXED	DEBOLAL GORLOSA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MS P DASGUPTA MR. D J GOGOI	MR B D DAS (R2,R3) MR H K SARMA (R3) MRS R DEKA (R3) MR. S BOIRAGI (R3) B B HUSSAIN (R2) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 02/09/2020

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|----|---------------|------------|----|------------|
| 1) | MS. S BHUYAN  | 17-06-2020 | To | 17-09-2020 |
| 2) | MR. R P SINGH | 24-08-2020 | To | 20-09-2020 |
| 3) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

### [ For Wednesday,2nd September 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 7 i.e. ORIGINAL COURT NO. 9.]

THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10  
IN THE MORNING SESSION AND ITEM NOS. 11  
TO 19 IN THE AFTERNOON SESSION.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 Cont.Cas(C)/319/2020	CENTURY PLYBOARDS (I) LTD. AND ANR. <b>Versus</b> AJAY BHUSHAN PANDEY AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. P DAS MR S J SAIKIA MR. N N DUTTA	
2 WP(C)/1809/2020 FIXED	DHANMANI CHAMUAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHOWDHURY MR E SHITIRI	SC, IRRIGATION
<b>WITH</b> 3 WP(C)/937/2020	PLABITA DAS AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. K N CHOUDHURY MR. N UPADHAYAY MR. R M DEKA MR. D J DAS SC, IRRIGATION
<b>WITH</b> 4 WP(C)/1811/2020	PRADIP DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K HUSSAIN MR A HAQUE MR. B HUSSAIN	MR. N UPADHAYAY SC, IRRIGATION
<b>WITH</b> 5 WP(C)/1861/2020	KULDEEP GOSWAMI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, IRRIGATION SC, FINANCE DEPTT.
6 WP(C)/2731/2020 FIXED	PURABI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	GA, ASSAM
7 WP(C)/2870/2020 FIXED	AYEEN UDDIN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR	SC, AFDC
8 WP(C)/2987/2020	HASNINE ALAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM SC, AG SC, FINANCE SC, G.H.C
9 WP(C)/3018/2020	M/S. RONAK CONSTRUCTION <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	GA, ASSAM ASSTT.S.G.I. SC, F C I SC, AFDC



10	WP(C)/3354/2020	SUSMITA DEB (SHOME) <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N DHAR MS. S DASGUPTA	SC, SEC. EDU.
11	WP(C)/3357/2020	PINAK DEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D HUSSAIN	SC, PNRD GA, ASSAM
12	WP(C)/3361/2020	PRABHAT KUMAR KALITA AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M DUTTA MR. M H ANSARI	SC, PNRD SC, APSC SC, FINANCE
13	WP(C)/3365/2020	RANJIT BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P BORA MR. A CHETIA MS. S. TODI	GA, ASSAM
<b><u>OTHER MATTERS</u></b>				
14	WP(C)/6328/2016 (ADMISSION), FIXED	MOHAN ENTI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A M S MAZUMDER MR.A A R KARIM MR.B AHMED	GA, ASSAM MR. A.K. THAKUR, SC, PERSONNEL DEPARTMENT(R-7) MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT., R- 1,2,3,5)
15	WP(C)/2611/2020 (ADMISSION), FIXED	M/S HAHCHARA MIN SILPA SAMABAI SAMITY LTD. AND ANR. <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION (A.F.D.C.) LTD. AND 3 ORS	MR D DAS MR. M MAHANTA	MS B GOGOI SC, AFDC
<b>WITH</b>				
16	Cont.Cas(C)(Suo-Moto)/1/2020	XXXX <b>Versus</b> ANURADHA SARMA ADHIKARI	MR S S DEY SC, GHC	
17	Cont.Cas(C)/641/2019 (ORDERS), FIXED	PURAN CH. BORO @ PUNAR CH. BORO AND ANR. <b>Versus</b> PREETOM SAIKIA	MS. S B CHOUDHURY MS. R SULTANA	MR. D MOZUMDER MR S M T CHISTIE MR. D SAIKIA MS. N PHUKAN MR. S BISWAS
18	WP(C)/574/2020 (ORDERS), FIXED	RAJDEEP DAS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR D CHOUDHURY MR. S DEKA MR. A D CHOUDHURY MR. P DUTTA MS. J BORO MR. T CHAKRABORTY	MR H GUPTA ASSTT.S.G.I.
19	I.A.(Civil)/1320/2020 (ORDERS), FIXED <b>in</b> WP(C)/623/2017 <b>WITH</b> WP(C)/623/2017	TABURAM PEGU, APS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM and 30 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM MR. P N GOSWAMI
		SMT. SARMISTHA BARUA and 7 ORS. <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.G Z AHMED MR.M P SHARMA	GA, ASSAM MR R SENSUA
	<b>WITH</b> I.A.(Civil)/2585/2019 <b>in</b> WP(C)/623/2017	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR. P N GOSWAMI MR. I KALITA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/09/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:www.ghconline.gov.in

### [ For Wednesday, 2nd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**  
**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 10

[SPECIAL DIVISION BENCH

THIS BENCH WILL SIT IN VIRTUAL COURT  
NO.8 i.e. ORIGINAL COURT NO. 10.

THIS BENCH WILL RISE AT 12:00 NOON.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	I.A.(CrI.)/368/2020 PART- HEARD, WITH LCR 4 FILES, FIXED, BY SLIP in CrI.A./181/2016 <b>WITH</b> CrI.A./181/2016	MD RAHAM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K KALITA	PP, ASSAM
2	WP(C)/2966/2020	MD RAHAM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR SREEDAM BENARJEE <b>Versus</b> UNITED BANK OF INDIA AND 3 ORS.	MR. K KALITA LEGAL AID COUNSEL  MR. B DEKA	PP, ASSAM
<b><u>ORDER NO STEPS</u></b>				
3	CrI.L.P./86/2017 in CrI.A./302514/2017 <b>WITH</b> CrI.A./302514/2017 (Filing Number) <b>WITH</b> I.A.(CrI.)/651/2017	SMTI NANDITA SARKAR, <b>Versus</b> STATE OF ASSAM and 2 ORS,  SMTI NANDITA SARKAR <b>Versus</b> STATE OF ASSAM and 2 ORS  SMTI NANDITA SARKAR, <b>Versus</b> STATE OF ASSAM and 2 ORS,	MR.A DASGUPTA MRA KUNDU  MR.A DASGUPTA MRA KUNDU  MR. A DASGUPTA MR A KUNDU	PP, ASSAM  MR. PP, ASSAM PP, ASSAM  PP, ASSAM
<b><u>ADMISSION</u></b>				
4	WP(C)/3241/2019	PRAKASH GOGOI <b>Versus</b> THE UCO BANK AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR. M SAHEWALLA	MR. G C PHUKAN MR. K GOGOI MR. A R TAHBILDAR MR. M SHARMA
5	CRL.A(J)/57/2020	MRIDUL GOGOI <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM

6 CrI.A./175/2020 (THE STATE) THE NATIONAL INVESTIGATION AGENCY MR. S C KEYAL  
**Versus**  
BITTU SONOWAL @ BITTU SONWAL @ BITU SONOWAL

**ORDERS**

7 I.A.(CrI.)/154/2020 SUMAN BISWAS @ SUMANTA BISWAS MR. M BISWAS GA, AP  
WITH OFFICE NOTE AND LCR 6 **Versus** MS M DAS  
FILES, FIXED THE STATE OF ARUNACHAL PRADESH  
**in** CrI.A./60/2020 AND ANR  
**WITH**  
CrI.A./60/2020 SUMAN BISWAS @ SUMANTA BISWAS MR. M BISWAS GA, AP  
**Versus** MS M DAS  
THE STATE OF ARUNACHAL PRADESH  
AND ANR

8 I.A.(CrI.)/201/2020 KHAJAL UDDIN MD. M H CHOUDHURY PP, ASSAM  
WITH OFFICE NOTE, LCR 3 FILES **Versus** MRS. L N CHOUDHURY  
**in** CrI.A./89/2020 THE STATE OF ASSAM AND ANR MR. V ACHUMI  
MR MONZUR K  
CHOUDHURY  
MR P R SARMA

**WITH**  
CrI.A./89/2020 KHAJAL UDDIN MD. M H CHOUDHURY PP, ASSAM  
**Versus** MRS. L N CHOUDHURY  
THE STATE OF ASSAM AND ANR MR. V ACHUMI  
MR MONZUR K  
CHOUDHURY  
MR P R SARMA

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LEAVE NOTE OF ADVOCATES FOR 02/09/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

COURT NO: 10

[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO.8 i.e. ORIGINAL COURT NO. 10.]

[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3004/2020	RANENDRA KUMAR DUTTA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. S BORA MS. N CHAKRABORTY	ASSTT.S.G.I.
2	WP(C)/3006/2020	M/S. BRB INDUSTRIES AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
3	WP(C)/3008/2020	NETRAMONI BARUAH <b>Versus</b> THE BRAHMAPUTRA VALLEY FERTILIZER CORPN. LTD. AND 4 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	
4	WP(C)/3009/2020	SURENDRA NATH RAY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. N ALAM R K	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE DEPTT.
5	WP(C)/3014/2020	RANJU BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MD A RAHMAN MRS. R S DEURI	GA, ASSAM
6	WP(C)/3016/2020	TILOK KONWAR AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M CHANDA MR S CHOUDHURY MS. U DUTTA	SC, ELEM. EDU
7	WP(C)/3021/2020	MRINAL TAMULI AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, PWD SC, FINANCE
8	WP(C)/3028/2020	ABANI KR. TAMULI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	SC, PNRD SC, APSC
9	WP(C)/3029/2020	BHUBANESWAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MS. P SARMA	GA, ASSAM
10	WP(C)/3034/2020	ABU SUFIAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J KALITA MR. N J GOGOI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/09/2020

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- |    |               |            |    |            |
|----|---------------|------------|----|------------|
| 1) | MS. S BHUYAN  | 17-06-2020 | To | 17-09-2020 |
| 2) | MR. R P SINGH | 24-08-2020 | To | 20-09-2020 |
| 3) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



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### [ For Wednesday,2nd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

COURT NO: 11

[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 9 i.e. ORIGINAL COURT NO. 11.

THIS BENCH WILL RISE AT 12:00 NOON.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	CRP/63/2020	SHURUZ UDDIN AHMED <b>Versus</b> THE LEGAL HEIRS OF NUR MOHAMMAD	MR. M A SHEIKH K U AHMED MS F INTAZ	
2	CRP(I/O)/114/2020	ON THE DEATH OF SAKAT ALI HIS LEGAL HEIRS <b>Versus</b> ON THE DEATH OF MD. AZIZUL HOQUE, HIS LEGAL HEIRS	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	
<b>OTHER MATTERS</b>				
3	RFA/43/2020 (ADMISSION)	SRI PAWAN RATHI <b>Versus</b> SRI ANANTA BORA AND 2 ORS	MR. A SATTAR MR Z MUKIT S CHOUDHURY	
4	MACApp./182/2020 (ADMISSION)	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SHYAMALA SINGHA AND 4 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
	<b>WITH</b> I.A.(Civil)/1233/2020 <b>in</b> MACApp./182/2020	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SHYAMALA SINGHA AND 4 ORS	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
5	MACApp./183/2020 (ADMISSION)	M/S UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> BHIM PAUL AND 2 ORS	MR. K K DEY MR V K BAROOAH	
	<b>WITH</b> I.A.(Civil)/1235/2020 <b>in</b> MACApp./183/2020	M/S UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> BHIM PAUL AND 2 ORS	MR. K K DEY MR V K BAROOAH	
6	MACApp./184/2020 (ADMISSION)	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> RAJ ALI AND 3 ORS	MR S DUTTA MR. S DUTTA MS K BORAH MR S DUTTA	
	<b>WITH</b> I.A.(Civil)/1245/2020 <b>in</b> MACApp./184/2020	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> RAJ ALI AND 3 ORS	MR S DUTTA MR. S DUTTA MS K BORAH MR S DUTTA	

7	RSA/84/2020 (FOR HEARING U/O XLI RULE II C.P.C.-126)	SRI BHUPEN CHETIA <b>Versus</b> SRI MANUJ SAIKIA	MR. A C SARMA MR. A SARMA MR G BHARADWAJ MR. B DEOURI
8	RSA/85/2020 (FOR HEARING U/O XLI RULE II C.P.C.-126)	SRI MIHIR SINGHA AND 5 ORS <b>Versus</b> SRI BABU SINHA AND 6 ORS	MR. A C SARMA MR. S ISLAM MR A ALI MR G BHARADWAJ MR B DEORI MR. Y ALI
9	I.A.(Civil)/1242/2020 (ORDERS) <b>in</b> RSA/3773/2020 <b>WITH</b> RSA/3773/2020 (Filing Number)	FATEMA BIBI <b>Versus</b> AKHTAR ALI AND 7 ORS  FATEMA BIBI <b>Versus</b> AKHTAR ALI AND 7 ORS	MR. M A SHEIKH MR. M HUSSAIN MR A ISLAM  MR. M A SHEIKH
10	I.A.(Civil)/1244/2020 (ORDERS) <b>in</b> RSA/3813/2020  <b>WITH</b> RSA/3813/2020 (Filing Number)	SMTI NANDITA BARUA AND 4 ORS <b>Versus</b> SMTI BANDANA BHATTACHARJEE AND 5 ORS  SMTI NANDITA BARUA AND 4 ORS <b>Versus</b> SMTI BANDANA BHATTACHARJEE AND 5 ORS	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA

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LEAVE NOTE OF ADVOCATES FOR 02/09/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

### [ For Wednesday,2nd September 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 13

[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 10 i.e. ORIGINAL COURT NO. 13.]

THIS BENCH WILL TAKE UP ITEM NOS.1 TO 9  
IN THE MORNING SESSION AND ITEM NOS. 10  
TO 19 IN THE AFTERNOON SESSION.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 Bail Appln./1709/2020	MD. NUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
<b>MOTION</b>			
2 Crl.Pet./121/2020	MD. FULSHAN ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. H A AHMED ANACLATAS AHMED	PP, ASSAM
3 Crl.Pet./142/2020	DANISH DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B K DAS MS. P DAS	PP, ASSAM
4 Crl.Pet./164/2020	ABDUL KALAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K DUTTA MR. F E CHOUDHURY	PP, ASSAM
5 Crl.Pet./165/2020	BHASKAR OJAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR I RAFIQUE MS. M DEKA	PP, ASSAM
6 Crl.Pet./201/2020	DHANESWAR DAS AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
7 Crl.Pet./208/2020	FULURUDDIN AHMED @ MD. FULUDDI SK. AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS A ZAHAN S I AKAND MR. M A MONDAL	PP, ASSAM
8 Crl.Pet./229/2020	HELALUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR. M ALI	PP, ASSAM SC, SSA
9 AB/2179/2020	SAMSU HOQUE AND 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
<b>BAIL HEARING</b>			
10 AB/747/2020 FIXED	JAYANTA KUMAR ROY <b>Versus</b> THE STATE OF ASSAM	MR. P P DAS MR. R AHMED	PP, ASSAM



11	<b>WITH</b> AB/760/2020	BISWAJIT ROY <b>Versus</b> THE STATE OF ASSAM	MR. P P DAS MR. R AHMED	PP, ASSAM
12	<b>WITH</b> AB/773/2020	ABDULLAHEL KARIM <b>Versus</b> THE STATE OF ASSAM	MR. P P DAS	PP, ASSAM
13	<b>WITH</b> AB/927/2020	MEENA BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR. P P DAS MR. R AHMED	PP, ASSAM
14	<b>WITH</b> AB/930/2020	PARITOSH DAS <b>Versus</b> THE STATE OF ASSAM	MR. P P DAS MR. R AHMED	PP, ASSAM
15	<b>WITH</b> AB/933/2020	MD. MOSTAFA HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. P P DAS MR. R AHMED	PP, ASSAM
16	AB/995/2020 FIXED	NUR NOBI HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED	PP, ASSAM
17	AB/1907/2020 FIXED	SAFIKUL ALI <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
<b>STAY MATTERS</b>				
18	I.A.(CrI.)/934/2019 (ORDERS), WITH OFFICE NOTE, LCR 4 FILES <b>in</b> CrI.A./424/2019 <b>WITH</b> CrI.A./424/2019	SRI RAMEN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N AHMED MD S I AHMED MR. R N D SARMA	PP, ASSAM
19	I.A.(CrI.)/314/2020 (ORDERS), WITH OFFICE NOTE , LCR 7 FILES <b>in</b> CrI.A./140/2020 <b>WITH</b> CrI.A./140/2020	SRI RAMEN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR SRI SOMESWAR PAW <b>Versus</b> STATE OF ASSAM AND ANR	MR. N AHMED MD S I AHMED MR. R N D SARMA MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
		SRI SOMESWAR PAW <b>Versus</b> STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/09/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 16

[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 12 i.e. ORIGINAL COURT NO. 16.]

THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15  
IN THE MORNING SESSION AND ITEM NOS. 16  
TO 28 IN THE AFTERNOON SESSION.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 Cont.Cas(C)/300/2020	PIPUL AHMED <b>Versus</b> KUMAR SANJAY KRISHNA, IAS AND 2 ORS	MR. A SARMA	
2 Cont.Cas(C)/302/2020	RAM KRISHNA DAS <b>Versus</b> PRITHWISH KUMAR CHAKI AND ANR.	MR. K R PATGIRI MRS. C DAS	
3 Cont.Cas(C)/303/2020	ARIFA BEGUM AND 8 ORS. <b>Versus</b> ANURAG GOEL AND 2 ORS.	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	
4 Cont.Cas(C)/304/2020	SRI SRI MADHAB DEV SANSKRIT TOLL AND ANR. <b>Versus</b> PREETAM SAIKIA AND 3 ORS.	MR R BARUAH MRS. K DEVI	
5 Cont.Cas(C)/305/2020	DIMBESWARI TALUKDAR <b>Versus</b> PREETOM SAIKIA AND 3 ORS.	MR. B KUMAR	
6 WP(C)/3036/2020	KHANINDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K D SARMA MS. M DUTTA MR S B SINHA	SC, PNRD GA, ASSAM
7 WP(C)/3038/2020	DHANAMANJURI MEDHI TALUKDAR @ DHAN MANJURI MEDHI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. C DAS MS P CHAKRABORTY	SC, PNRD GA, ASSAM MR. M NATH SC, FINANCE DEPTT.
8 WP(C)/3039/2020	SMTI. DIPALI MUDOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	GA, ASSAM SC, REVENUE
9 WP(C)/3041/2020	MITHU BORUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK SC, P H E	GA, ASSAM
10 WP(C)/3053/2020	NO. 015134702 NABA KALITA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. P MAZUMDER MR. S CHOUHAN	ASSTT.S.G.I.
11 WP(C)/3054/2020	TANKESWAR BARUAH AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, PWD SC, FINANCE

12	WP(C)/3055/2020	M/S. PENGAREE TEA ESTATE <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
13	WP(C)/3061/2020	M/S. SEEMA SWEETS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H GUPTA MS. R M SARMAH MS. S BHATTACHARJEE	GA, ASSAM SC, J M B SC, HEALTH
14	WP(C)/3064/2020	BISHNU GHOSH <b>Versus</b> THE ASSAM PHARMACY COUNCIL AND 5 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	SC, HEALTH, SC ASSAM PHARMACY COUNCIL
15	WP(C)/3066/2020	BAPI PAUL <b>Versus</b> THE ASSAM PHARMACY COUNCIL AND 6 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	SC, HEALTH, SC, ASSAM PHARMACY COUNCIL
16	WP(C)/3071/2020	MOHAN LAL SARKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MR. R B GOHAIN	SC, SEC. EDU.
17	WP(C)/3078/2020	MUKUTA NANDA BHATTACHARJYA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B P SINHA	SC, RAILWAY
18	WP(C)/3081/2020	HIMANGSHU SARMA <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MR. S CHAKRABORTY	ASSTT.S.G.I.
19	WP(C)/3082/2020	RENUJA KHATUN PATOWARY AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS N SAIKIA MRS. P GOSWAMI	SC, PNRD GA, ASSAM
20	WP(C)/3277/2020 FIXED	MARY DAS @ SHARMA <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR A R BHUYAN MR. A M S MAZUMDER	SC, APDCL
21	WP(C)/3371/2020	BHASKAR JYOTI GOGOI <b>Versus</b> THE OIL AND NATURAL GAS COMPANY LTD. AND ANR.	MR H DAS MR. P GOGOI MS. D GOGOI	
22	WP(C)/3373/2020	LALIT UPADHYAYA <b>Versus</b> THE OIL AND NATURAL GAS COMPANY LTD. AND ANR.	MR H DAS MR. P GOGOI MS. D GOGOI	
23	WP(C)/3375/2020	AKTAR HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR M J QUADIR MR. K MIRA	GA, ASSAM SC, REVENUE
24	WP(C)/3379/2020 CAVT. NO.0451/2020	M/S GERAMARI GAON PANCHAYAT MEEN SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. D K SARMAH MS. A TALUKDAR	MR D J MEDHI SC, CO OP GA, ASSAM MR S KHOUND FOR CAVEATOR
<b><u>STAY MATTERS</u></b>				
25	WP(C)/2924/2020 (ORDER-NO-STEP), FIXED	RAMIZ UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 136 ORS	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
<b><u>OTHER MATTERS</u></b>				
26	WP(C)/482/2017 (ADMISSION), FIXED	NIJARA SAMAJ KALYAN SANTHA and 9 ORS. <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD and 6 ORS.	MR.I ALAM MR.T SK MR.B J GHOSH	SC, APDCL
27	WP(C)/1068/2017 (ADMISSION), FIXED	GHANASHYAM CHETRY <b>Versus</b> NATIONAL HIGHWAY AUTHORITY OF INDIA and 4 ORS.	MRM R ADHIKARI MR.P N SHARMA	GA, ASSAM SC, NHAI MR.R BORAH MR.D DEKA(R-1) MRP KUMAR(R-1)
28	WP(C)/2895/2020 (ORDERS), FIXED	SUSAR KANTI MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/09/2020

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|----|---------------|------------|----|------------|
| 1) | MS. S BHUYAN  | 17-06-2020 | To | 17-09-2020 |
| 2) | MR. R P SINGH | 24-08-2020 | To | 20-09-2020 |
| 3) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 18

[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 13 i.e. ORIGINAL COURT NO. 18.

THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10  
IN THE MORNING SESSION AND ITEM NOS. 11  
TO 24 IN THE AFTERNOON SESSION.

THIS BENCH WILL SIT FROM 12:00 NOON.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	Bail Appln./1602/2020 FIXED	ISMAIL ALI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE	MR. S H SIKDAR PP, ASSAM
<b>BAIL HEARING</b>				
2	AB/650/2020 FIXED	TRILOSON BORO <b>Versus</b> THE STATE OF ASSAM	MR. D BORA MS J BORAH	PP, ASSAM
3	AB/1780/2020 FIXED	JAKIR HUSSAIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL	PP, ASSAM
<b>STAY MATTERS</b>				
4	Crl.Pet./224/2013 (ADMISSION), WITH LCR 1 FILE	TARUN BORDOLOI <b>Versus</b> PRESIDENT/SECRETARY DERGAON SANMILITA HIGH SCHOOL	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MS.B DAS
5	Crl.Pet./849/2015 (ADMISSION)	ARUN GUPTA and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	PP, ASSAM
6	Crl.Rev.P./130/2011 (ORDERS), WITH OFFICE NOTE AND LCR 1 FILE	ABDUL KASHEM <b>Versus</b> THE STATE OF ASSAM	MS.J PAUL MR.S DEY MR.P SEN	PP, ASSAM
7	Crl.Rev.P./423/2015 (ORDERS)	ABHIJIT BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.S C BISWAS MS.J BORAH MR. S BISWAS MDE AHMED	PP, ASSAM
	<b>WITH</b> I.A./2398/2015 <b>in</b> Crl.Rev.P./423/2015	ABHIJIT BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.S C BISWAS MS.J BORAH MR. S BISWAS MDE AHMED	PP, ASSAM
8	Crl.Pet./540/2015 (ORDERS)	HOMEN BORGHAIN <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.H DAS MR.B SHARMA MR.D CHAKRABORTY	PP, ASSAM

**OTHER MATTERS**

9	Crl.Pet./572/2014 (ADMISSION), PART HEARD, WITH LCR 3 FILES	DR. TARUN KR. DEORI <b>Versus</b> SMT. PURNIMA DEORI and ANR.	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.S DUTTA MR.C SHARMA	MR.P J SAIKIA MR.R S MISHRA
10	Crl.A./138/2010 (ORDERS), WITH LCR 5 FILES	UNION OF INDIA, <b>Versus</b> BALWINDER SINGH and ANR,	MRD C CHAKRABORTY MR.S C KEYAL C.G.C. ASSTT.S.G.I.	
11	Crl.A./85/2011 (ORDERS), P.B.-2 NOS.	MONORANJAN DAS <b>Versus</b> C.B.I.	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA MR.N P DAS	MR.P N CHOUDHURY SC, CBI
<b>WITH</b>				
12	Crl.A./83/2011	PARESH CH. BARMAN <b>Versus</b> C.B.I.	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA MR.N P DAS	MR.P N CHOUDHURY SC, CBI
<b>WITH</b>				
13	Crl.A./84/2011	BIJAY KUMAR JAIN <b>Versus</b> CENTRAL BUREAU OF INVESTIGATIONCBI	MR.Z ALAM MR.P CHOUDHURY	MR.P N CHOUDHURY SC, CBI
14	Crl.A./40/2012 (ORDERS)WITH LCR 5 FILES	PUNA GOGOI <b>Versus</b> THE STATE OF ASSAM	MR.P KATAKI MR.D K BAGCHI MR.D CHAKRABORTY	PP, ASSAM
15	Crl.A./193/2012 (ORDERS), WITH LCR 5 FILES	MAINA SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR.I CHOUDHURY MR.A RAHMAN MR.D N AMIN	PP, ASSAM
16	Crl.Pet./239/2012 (ORDERS), WITH LCR 1 FILE	HABUL DEV and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.T J MAHANTA MRK K DAS MR.A BHATTACHARYA	MR.R DEV MR.R K DEY PP, ASSAM
17	Crl.Pet./486/2012 (ORDERS)	MISS UJALA KHATUN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MS.C BAISHYA	PP, ASSAM
18	Crl.M.C./568/2012 (ORDERS), WITH LCR 4 FILES <b>in</b> Crl.A./120/2012	BISWAJIT SAUD, <b>Versus</b> THE STATE OF ASSAM,	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
<b>WITH</b>				
	Crl.A./120/2012	BISWAJIT SAUD <b>Versus</b> THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
19	Crl.Rev.P./59/2014 (ORDERS)WITH LCR 4 FILES	SANJAY KUMAR JANA <b>Versus</b> THE STATE OF ASSAM and 9 ORS	MR.G N SAHEWALLA MR.P BORA MS.R JAIN MR.P DEKA MD.ASLAM	MR. N ZAMAN (R9) MR. A GANGULY (R9) MR.P SUNDI MR.B D DEKA MS.D DEKA MR T CHHETRI (R9) PP, ASSAM
20	Crl.Rev.P./161/2014 (ORDERS)	MAORIA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.S C BISWAS MR.B CHOUDHURY MS.K L R YANTHAN MS.E SHITIRI MS.L HAZARIKA	PP, ASSAM
21	Crl.Rev.P./386/2014 (ORDERS) WITH LCR 2FILES	GAKUL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.D A KAIYUM MR.N ISLAM MR.M HUSSAIN MRJ RAHMAN	PP, ASSAM
22	Crl.Rev.P./517/2014 (HEARING), WITH LCR 5 FILES	SREEKANTA PATHAK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.R SARMA MS.K D SARMAH MS.S D SAIKIA MS.B DEVI	PP, ASSAM

23 CrI.Rev.P./425/2015  
(ORDERS), WITH LCR 4 FILES

SMTI. KAMALA DAS  
**Versus**  
THE STATE OF ASSAM AND ANR  
DIRECTOR, CENTRAL BUREAU OF  
INVESTIGATION

MR.H A AHMED  
MR.R ALI  
MR.M R CHOUDHURY  
SC, CBI

PP, ASSAM

24 CrI.Pet./894/2015  
(ORDERS), WITH OFFICE NOTE

**Versus**  
AMAR KRISHNA BHATTACHARJEE and 2  
ORS.

**WITH**  
I.A./2181/2015  
**in** CrI.Pet./894/2015

DIRECTOR, CENTRAL BUREAU OF  
INVESTIGATION  
**Versus**

MR.P N CHOUDHURY  
SC, CBI

AMAR KRISHNA BHATTACHARJEE and 2  
ORS.

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LEAVE NOTE OF ADVOCATES FOR 02/09/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

### [ For Wednesday,2nd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 19

[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 14 i.e. ORIGINAL COURT NO. 19.]

THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15  
IN THE MORNING SESSION AND ITEM NOS. 16  
TO 30 IN THE AFTERNOON SESSION.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/1828/2019	RAJ COKE INDUSTRIES, <b>Versus</b> STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI SC, INDUSTRIES AND COMMERCE
	<b>WITH</b>			
2	WP(C)/3937/2018	EASTERN TECHNOLOGY GROUP <b>Versus</b> INDIAN INSTITUTE OF TECHNOLOGY AND 2 ORS.	MR. S BANIK MR K K GHOSH	MR. R P KAKOTI (R1-3) MR. A K DUTTA (R1-3) MR. S SUTRADHAR (R1-3) SC, IIT
	<b>WITH</b>			
3	WP(C)/5917/2018	SHIVA COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
	<b>WITH</b>			
4	WP(C)/5931/2018	JAI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
	<b>WITH</b>			
5	WP(C)/5932/2018	SHIVA COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
	<b>WITH</b>			
6	WP(C)/5954/2018	SHEO SHAKTI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE



7	<b>WITH</b> WP(C)/5957/2018	RAJ COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
8	<b>WITH</b> WP(C)/5960/2018	RAJ COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
9	<b>WITH</b> WP(C)/5980/2018	SHEO SHAKTI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
10	<b>WITH</b> WP(C)/6027/2018	GANESH MET COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
11	<b>WITH</b> WP(C)/1843/2019	SHEO SHAKTI COKE INDUSTRIES <b>Versus</b> STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
12	<b>WITH</b> WP(C)/1860/2019	SETHI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
13	<b>WITH</b> WP(C)/2096/2019	GANESH MET COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION
14	<b>WITH</b> WP(C)/2138/2019	SHRI BALAJI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
<b><u>BAIL HEARING</u></b>				
15	AB/1404/2020 FIXED	DIPUL PATGIRI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
16	AB/1494/2020 FIXED	HAROONUR RASHID <b>Versus</b> THE STATE OF ASSAM	MS. M BARMAN MR. M ISLAM	PP, ASSAM
17	AB/1529/2020 FIXED	RANJU DAS @ GAUTAM DAS <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
18	AB/1536/2020 FIXED	CHANDAN MODI <b>Versus</b> THE STATE OF ASSAM	MS A BEGUM MR. N Z AHMED	PP, ASSAM

19	AB/1744/2020 FIXED	RAFIKUL ISLAM @ RAFIKUL HOQUE AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. M HUSSAIN MRS B B AHMED	PP, ASSAM
<b><u>STAY MATTERS</u></b>				
20	I.A.(CrI.)/587/2018 (ORDERS), WITH LCR 7 FILES <b>in</b> CrI.Rev.P./275/2018	DILIP BHATTACHARYA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. R ALI MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> CrI.Rev.P./275/2018	DILIP BHATTACHARYA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. R ALI MR. N MAHAJAN	MR. A K BHUYAN (R2) MS. N CHOUDHURY (R2) MR. M BORAH (R2) MR. A KHOUND (R2) MS. Y S PHOM (R2) PP, ASSAM
<b><u>OTHER MATTERS</u></b>				
21	I.A.(CrI.)/70/2018 (ADMISSION) <b>in</b> CrI.Rev.P./29/2018	HANNAN ALI <b>Versus</b> SAHEDA BIBI	MR A ALI MS K LAHKAR MRS. A MAHANTA MS. M KHATUN	
	<b>WITH</b> CrI.Rev.P./29/2018	HANNAN ALI <b>Versus</b> SAHEDA BIBI	MR A ALI MS K LAHKAR MRS. A MAHANTA MS. M KHATUN	
22	I.A.(CrI.)/50/2018 (ORDERS) <b>in</b> CrI.Rev.P./24/2018	PALASH CHETIA <b>Versus</b> THE STATE OF ASSAM	MR S ALI MR. J C GOGOI MR R KALITA MR D HANDIQUÉ MR K KALITA MR H KAKATI	PP, ASSAM
	<b>WITH</b> CrI.Rev.P./24/2018	PALASH CHETIA <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. R KALITA MR. D HANDIQUÉ MR. K KALITA MR. S ALI MR. N GOGOI MR. H KAKATI	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/51/2018 <b>in</b> CrI.Rev.P./24/2018	PALASH CHETIA <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR R KALITA MR D HANDIQUÉ MR K KALITA MR. S ALI MR H KAKATI	PP, ASSAM
23	I.A.(CrI.)/166/2018 (ORDERS) <b>in</b> CrI.Rev.P./85/2018	JOY RAJ SARKAR @ JOY RAJ <b>Versus</b> DEBAPRIYA SHIL	MS F AHMED MR. D SUR MR. M K NATH MS. P BURAGOHAIN	
	<b>WITH</b> CrI.Rev.P./85/2018	JOY RAJ SARKAR @ JOY RAJ <b>Versus</b> DEBAPRIYA SHIL	MR. D SUR MR. S K GHOSH MR. M K NATH MS. P BURAGOHAIN MS F AHMED	
24	I.A.(CrI.)/516/2018 (ORDERS), WITH LCR 6 FILES <b>in</b> CrI.A./207/2018	SRI LALJI KURMI <b>Versus</b> STATE OF ASSAM AND ANR	MR. M TALUKDAR MR. B BARMAN	
	<b>WITH</b> CrI.A./207/2018	SRI LALJI KURMI <b>Versus</b> STATE OF ASSAM AND ANR	MR. M TALUKDAR MR. B BARMAN	PP, ASSAM
25	I.A.(CrI.)/935/2018 (ORDERS) <b>in</b> CrI.Rev.P./9840/2018	MD. ROBIAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MRS S BEGUM MR. R ZAMAN	PP, ASSAM

	<b>WITH</b> CrI.Rev.P./9840/2018 (Filing Number)	ROBIAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM (E)		
26	I.A.(CrI.)/971/2018 (ORDERS) <b>in</b> CrI.Rev.P./10022/2018 <b>WITH</b> CrI.Rev.P./10022/2018 (Filing Number)	KHABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S RANA	PP, ASSAM
27	I.A.(CrI.)/327/2019 (ORDERS) <b>in</b> CrI.Rev.P./3523/2019 <b>WITH</b> CrI.Rev.P./3523/2019 (Filing Number)	KHABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR. (F) PRAMOD BHANDAR KAYASTHA <b>Versus</b> SMT. PURNIMA BHANDAR KAYASTHA AND 2 ORS.	MR. C BHATTACHARYYA	
28	I.A.(CrI.)/557/2019 (ORDERS), WITH OFFICE NOTE <b>in</b> CrI.Rev.P./5964/2019 <b>WITH</b> CrI.Rev.P./5964/2019 (Filing Number)	PRAMOD BHANDAR KAYASTHA <b>Versus</b> PURNIMA BHANDAR KAYASTHA AND 2 ORS. (A) MRIDUL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR MINTU SAIKIA MR. N ISLAM	PP, ASSAM
29	I.A.(CrI.)/1082/2019 (ORDERS) <b>in</b> CrI.Rev.P./12977/2019 <b>WITH</b> CrI.Rev.P./12977/2019 (Filing Number)	MRIDUL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR. (C) JAHEDUR HOQUE <b>Versus</b> REBEKA SULTANA AHMED AND ANR.	MR J ISLAM MR. M H ANSARI MS J SAIKIA	MR. M A ISLAM(R1) MR J I MONDAL(R1) PP, ASSAM
30	I.A.(CrI.)/73/2020 (ORDERS), WITH LCR 3 WEEKS <b>in</b> CrI.A./380/2019 <b>WITH</b> CrI.A./380/2019	JAHEDUR HOQUE <b>Versus</b> REBEKA SULTANA AHMED AND ANR. (G) SRI ASHOK BHADURI ASHRAMIK <b>Versus</b> THE STATE OF ASSAM AND ANR	MS B GOGOI	PP, ASSAM
		SRI ASHOK BHADURI ASHRAMIK <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. B GOGOI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/09/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

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### [ For Wednesday,2nd September 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 20

[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 15 i.e. ORIGINAL COURT NO. 20.]

THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15  
IN THE MORNING SESSION AND ITEM NOS. 16  
TO 28 IN THE AFTERNOON SESSION.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Crl.Pet./231/2020	BIMAL SARMA AND 3 ORS. <b>Versus</b> DEBA KUMAR HAZARIKA AND ANR.	MR. D DAS SR. ADV MR. A DHAR MD F FARIDI	MR. A BARUAH MR. A K SHRIVASTAVA
	<b>WITH</b>			
2	Crl.Pet./209/2020	ANIL KUMAR DUBEY AND ANR. <b>Versus</b> DEBA KUMAR HAZARIKA AND ANR.	MR. D DAS SR. ADV MR. A DHAR MD F FARIDI	MR. A BARUAH MR. A K SHRIVASTAVA
3	Crl.Pet./233/2020 WITH LCR	PALLAB JYOTI BARUAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY MR R L CHUTIA	PP, ASSAM
4	Crl.Pet./311/2020	ISMAIL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MD Y ALI MR. F R CHOUDHURY	PP, ASSAM
5	Crl.Pet./331/2020	MAJIBAR RAHMAN AND 4 ORS. <b>Versus</b> NURTAZ BEGUM	MR F K R AHMED MR J UDDIN	
6	Crl.Pet./418/2020	AJOY KR. BARO AND 15 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY MS. N CHOUDHURY MR. M BORAH MR. A KHOUND	PP, ASSAM
7	Crl.Pet./419/2020	SAFIQUL AHMED AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
8	Crl.Pet./420/2020	BEAUTY BASUMATARY AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR N DUTTA MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA, MR. P.K. SARMA MR A TALUKDAR	PP, ASSAM
<b>BAIL HEARING</b>				
9	AB/1746/2020 FIXED	DILIP HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MS L DAS MR S K SARKAR	PP, ASSAM

10	AB/1797/2020 FIXED	LOKMAN ALI @ LOKMAN AKAND AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. M R DEVI MR. A A R KARIM	PP, ASSAM
11	AB/1826/2020 FIXED	MUSHAROF HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
12	AB/1836/2020 FIXED	KUKHA DAS @ KHUKHA DAS <b>Versus</b> THE STATE OF ASSAM	MR R DHAR MR N N UPADHYAYA	PP, ASSAM
13	<b>WITH</b> AB/1809/2020 FIXED	KUKHA DAS @ KHUKHA DAS <b>Versus</b> THE STATE OF ASSAM	MR R DHAR MR. N N UPADHAYA	PP, ASSAM
14	AB/1839/2020 FIXED	KHANDAKAR MAHMUDUN NABI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N AHMED MR. S ALIM	MR. N M SARKAR PP, ASSAM
<b><u>ORDERS</u></b>				
15	I.A.(CrI.)/653/2019 CRL.PET. 827/2013(D/O) <b>in</b> CrI.Pet./827/2013 <b>WITH</b> I.A.(CrI.)/652/2019	DAVID SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D BARUAH	MS. D SINHA PP, ASSAM
		DAVID SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D BARUAH	PP, ASSAM
<b><u>STAY MATTERS</u></b>				
16	CrI.Pet./565/2018 (ADMISSION), FIXED	AMAN ULLAH AHMED AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR. A SAIKIA MR. C PHUKAN	MR. S H RAHMAN (R2 & R3) MR. D A KAIYUM (R2 & R3) MR E HUSSAIN (R2 & R3) PP, ASSAM
<b><u>OTHER MATTERS</u></b>				
17	CrI.Pet./381/2020 (ORDERS NO STEPS), WITH OFFICE NOTE, FIXED	MRINAL BAISHYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S DUTTA	PP, ASSAM
18	I.A.(CrI.)/337/2019 (ORDERS), WITH OFFICE NOTE <b>in</b> CrI.A./160/2019 <b>WITH</b> CrI.A./160/2019	NIRMAL BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. K L R YANTHAN MS. E SHITIRI MR. S BISWAS	PP, ASSAM
		SRI NIRMAL BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. K L R YANTHAN MS. E SHITIRI MR. S BISWAS	MR. B J TALUKDAR MR. P TALUKDAR PP, ASSAM
19	I.A.(CrI.)/412/2019 (ORDERS), WITH LCR 4 FILES <b>in</b> CrI.A./200/2019 <b>WITH</b> CrI.A./200/2019	SRI ESTALIN KHERIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K SINGHA MR D K MEDHI	PP, ASSAM
		SRI ESTALIN KHERIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K SINGHA MR D K MEDHI	PP, ASSAM
20	I.A.(CrI.)/835/2019 (ORDERS), WITH OFFICE NOTE, LCR 3 FILES <b>in</b> CrI.A./382/2019 <b>WITH</b> CrI.A./382/2019	ZAKIR HUSSAIN @ JAHIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ALAMGEER MR. A ALAM	PP, ASSAM
		ZAHIR HUSSAIN @ JAHIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ALAMGEER MR. A ALAM	PP, ASSAM
21	I.A.(CrI.)/892/2019 (ORDERS)WITH LCR 4 FILES <b>in</b> CrI.A./447/2019	PRASANNA THAKURIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K DAS	PP, ASSAM

	<b>WITH</b> CrI.A./447/2019	PRASANNA THAKURIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K DAS	PP, ASSAM
22	I.A.(CrI.)/72/2020 (ORDERS), WITH OFFICE NOTE AND LCR 4 FILES <b>in</b> CrI.A./409/2019 <b>WITH</b> CrI.A./409/2019	SRI ANUPAM DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S BORO MR B PAUL MR B DEKA	PP, ASSAM
23	I.A.(CrI.)/77/2020 (ORDERS), WITH LCR 4 FILES <b>in</b> CrI.A./22/2020 <b>WITH</b> CrI.A./22/2020	SRI ANUPAM DAS <b>Versus</b> THE STATE OF ASSAM AND ANR MD. MOHAMMAD ALI @ SYED MOINUDDIN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B DEKA MS. S BORO MR B PAUL MR. K BHATTACHARJEE MR. M HAQUE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM PP, ASSAM MR. D DAS MR. B J TALUKDAR PP, ASSAM
24	I.A.(CrI.)/254/2020 (ORDERS), WITH OFFICE NOTE AND LCR 5 FILES <b>in</b> CrI.A./115/2020 <b>WITH</b> CrI.A./115/2020	SRI SHANKAR MALAKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MS. A KHATUN MR. M R CHOUDHURY	PP, ASSAM
25	I.A.(CrI.)/282/2020 (ORDERS), WITH OFFICE NOTE <b>in</b> CrI.A./122/2020 <b>WITH</b> CrI.A./122/2020	SRI SHANKAR MALAKAR <b>Versus</b> THE STATE OF ASSAM AND ANR CHOTO ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MS. A KHATUN MR. M R CHOUDHURY MS B M BHUYAN MR. I CHOUDHURY MD E AHMED MS R RABHA	PP, ASSAM PP, ASSAM
26	CrI.Pet./374/2020 (ORDERS), FIXED	ADAMA ERIC <b>Versus</b> THE UNION OF INDIA AND ANR	MR. M K DAS MS Z ANJUM MR P J DUTTA	ASSTT.S.G.I. PP, ASSAM
27	I.A.(CrI.)/384/2020 (ORDERS), WITH LCR 4 FILES <b>in</b> CrI.A./163/2020 <b>WITH</b> CrI.A./163/2020	SRI RINKUMONI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B BORAH MR P DEKA	PP, ASSAM
28	CrI.Pet./387/2020 (ORDERS), FIXED	SRI RINKUMONI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR SEWALI KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B BORAH MR P DEKA MR. B K MAHAJAN MR. S C KEYAL MR. N MAHAJAN	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/09/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020